

IN THE HIGH COURT OF JUDICATURE AT PATNA

TENDER NOTICE - 01/2020-21 (PURCHASE CELL)

Sealed bids/quotations are invited from the reputed firms / suppliers / authorized dealers having authorization letter, for the supply of the **Epson Ink Bottle (Model 003)** for use of the Court. The quotations should reach the undersigned on or before **06.07.2020 by 17:00 hrs.**

Terms & Conditions:

1. The article should be in good condition.
2. No advance payment shall be made.
3. The firm shall submit bill in triplicate at the time of supply of the articles.
4. The Court reserves the right to accept or reject any or all quotations.
5. The payment shall be made in Bank Account, not in cash, after delivery and inspection of goods.
6. Quantity of articles will be disclosed later.
7. Maximum time required for supply of the articles must be specifically mentioned.

Date- 29.06.2020


Registrar (Establishment) I/c

Patna High Court